

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. Dr. K. S. Ravichandran, PEs S. Manjumadani, Adv	For Petitioner	[Signature]
2. T. V. P. Sai Vihari A. Chivishan	Res R1 to R5	T. V. P. Sai Vihari
3. A. ABDUL RAHMAN (for) B. DHANARAJ	Res 7 to 9	A. Rahman

ORDER

Dr K S Ravichandran, counsel for petitioners present. Shri T V P Sai Vihari, counsel for R1 to R5 and proxy counsel Shri A Abdul Rahman, counsel representing counsel for R6 to R8 are present. Both the counsels reported that process of mediation is in progress and sought time for reporting the outcome of the same. At request time extended. Put up on **30.01.2017 at 10.30 A.M.**

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)